## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2525 ANSWERED ON:27.08.2012 TATRA TRUCKS DEAL

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## Will the Minister of DEFENCE be pleased to state:

- (a) whether the Central Bureau of Investigation (CBI) is conducting inquiry into the irregularities committed in the Tatra trucks deal;
- (b) if so, the details thereof;
- (c) whether his Ministry and the CBI have found the technology used in the Tatra trucks outdated and if so, the details thereof;
- (d) whether the indigenisation target for the trucks as per the documents signed in the deal has not been achieved and if so, the action taken against the officials responsible for the same;
- (e) whether the Government has stopped the further purchase of these trucks and if so, the details thereof including the number of such trucks purchased so far; and
- (f) the action taken by the Government so far against the persons found guilty and the time by which the CBI is likely to conclude the investigation?

## **Answer**

## MINISTER OF STATE IN THE (SHRI M.M. PALLAM RAJU) MINISTRY OF DEFENCE

(a) to (f): The matter is under investigation by the Central Bureau of Investigation (CBI). It has also registered a regular case, on 30.3.2012, against one of the owners and unknown persons of a UK based company, unknown officials of a Defence Public Sector Undertaking and unknown Officers of Ministry of Defence and Indian Army. Ministry of Defence has purchased 6477 Tatra Trucks between 1987-1988 to 2010-2011.